

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2751

ANSWERED ON:13.03.2013

KVS IN RENTED BUILDINGS

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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the total number of Kendriya Vidyalayas (KVs) in the country which have their own buildings and have all the basic facilities as on date, State/UT-wise;
- (b) the details of the KVs which are running in rented building and have no basic facilities as such in the country particularly in Bihar as on date, State/UT-wise;
- (c) the time by which the Government proposes to construct buildings for KVs along with the expenditure likely to be incurred on construction of these KVs and provide basic facilities to those KVs which do not have such infrastructure; and
- (d) the details of the action plan chalked out in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) Out of a total of 1087 Kendriya Vidyalayas (KVs) in the country, 819 KVs have their own buildings with adequate basic infrastructure facilities. The State/UT wise details of the KVs running in their own buildings are annexed.
- (b) At present 08 KVs in the country are running in the rented buildings. The Kendriya Vidyalaya Sangathan (KVS) is paying rent in respect of 02 buildings i.e.
- (i) KV, Jaitpur
- (ii) KV, Dwarka (Gujarat). The rent of remaining 06 KVs i.e.
- (1) KV Mahe, Puduchery;
  - (2) KV, Rameswaram;
  - (3) KV, Viruddh Nagar;
  - (4) KV Thiruvannamalai, in Tamilnadu;
  - (5) KV, Chenani at Kud, and
- (6) KV, Gulmarg at Tangmarg, in Jammu & Kashmir are being paid by the respective State Government. However, there is no KV which is running in a rented building in the state of Bihar.
- (c) & (d) The construction of school buildings is a continuous process. The KVS constructs permanent Vidyalaya buildings after transfer of adequate and suitable land in its favour free of cost / on lease by the sponsoring authorities for a period of 99 years. The construction is also subject to the availability of funds.